

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 59 OF 2016 &
IA NO. 150 of 2016**

AND

**APPEAL NO. 60 OF 2016 &
IA NO. 151 OF 2016**

Dated: 30th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 59 OF 2016 &
IA NO. 150 of 2016**

In the matter of:

**M/s Aravali Transmission Services Company Ltd. Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Shankar
Mr. Sameer Kumar

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andely for R-1

Mr. Bipin Gupta
Mr. Sunil Bansal for R-2 to R-4

**APPEAL NO. 60 OF 2016 &
IA NO. 151 OF 2016**

In the matter of:

**M/s Maru Transmission Service Co. Ltd. Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya Shankar
Mr. Sameer Kumar

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andely for R-1

Mr. Bipin Gupta
Mr. Sunil Bansal for R-2 to R-4

ORDER

It is stated that pleadings are complete in these matters.

List these matters for hearing on **06.03.2017.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vt